#### GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE LOK SABHA UN-STARRED QUESTION NO- 975 ANSWERED ON-08/02/2021

#### PENDING GST COMPENSATION DUES

#### 975. SHRIMATI KANIMOZHI KARUNANIDHI

Will the Minister of FINANCE be pleased to state:

- (a) the details of pending dues of Goods and Services Tax (GST) compensation amount to the states having revenue shortfall due to the introduction of GST, State-wise; and
- (b) the amount of GST compensation paid to the states since the implementation of GST regime, State-wise?

#### **ANSWER**

## MINISTER OF STATE IN MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR)

(a): As per provisions in Section 7 of the GST (Compensation to States) Act, 2017 loss of revenue to the States shall be calculated and released at the end of every two months' period, for 5 years. Accordingly, admissible GST compensation for FY 2017-18, 2018-19 and 2019-20 has been released to all States/ UTs (w.e.f. 01.07.2017). Further, GST compensation of Rs. 40,000 crore has been released to all States/ UTs to meet partly the bi-monthly compensation for period April-May, 2020 as GST Compensation Fund was not adequate to meet the full compensation for period April-May, 2020. The balance GST Compensation for the period April-May, 2020 and GST Compensation for the full period June-November'20 is pending to all States/UTs due to inadequate amount in GST Compensation Fund during current Financial Year.

In order to meet the shortfall in GST Compensation to be paid to States, under the special window, Rs.1.1 lakh crore will be borrowed by Government of India in appropriate tranches. The amount so borrowed will be passed on the States as loan on back-to-back basis to help the States to meet the resource gap due to non-release of compensation due to inadequate balance in the Compensation Fund. As per this decision, Central Government has released 14 installments of Rs. 6000 crore each to the States as per Annexure-I. All States have decided to take benefit of this assistance to tide over the temporary resource gap. The states will be paid full GST Compensation as per GST (Compensation to States) Act, 2017 for the transition period by extending the levy of Compensation cess beyond 5 years to meet the GST revenue shortfall as well as servicing the loan borrowed through special window scheme. The details of pending GST compensation to States/UTs for period April-Nov, 2020 is as per Annexure-II.

(b): The details of GST compensation released to States/ UTs since the implementation of GST regime is as per Annexure-II.

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### **Details of payment of back to back loan in lieu of GST Compensation Shortfall**

(Rs. in crore)

	(RS. In crore)		
	Amount released under		
Name of State/UT	Special borrowing	5	
	<b>scheme</b> (as or	1	
	01.02.2021)		
Andhra Pradesh	1936.53	3	
Arunachal Pradesh	0.00	)	
Assam	833.20		
Bihar	3271.94	1	
Chhattisgarh	1523.34	1	
Goa	703.77	7	
Gujarat	7727.43	3	
Haryana	3646.77	7	
Himachal Pradesh	1438.79	)	
Jharkhand	827.55	5	
Karnataka	10396.53	3	
Kerala	3153.48	3	
Madhya Pradesh	3806.03	3	
Maharashtra	10036.53	3	
Manipur	0.00	)	
Meghalaya	93.79	)	
Mizoram	0.00	)	
Nagaland	0.00	)	
Odisha	3202.69	)	
Punjab	4571.52	2	
Rajasthan	3162.97	7	
Sikkim	0.00	)	
Tamil Nadu	5229.92	2	
Telangana	1466.01	L	
Tripura	189.60	)	
Uttar Pradesh	5033.57	7	
Uttarakhand	1940.91	L	
West Bengal	2423.29	)	
UT of Delhi	4914.56	5	
UT of J&K	1903.74	1	
UT of Puducherry	565.54	1	
Total	84000.00	)	

# Details of GST compensation pending for period April-November'2020 and GST Compensation released from July, 2017 to till date

(Rs. in crore)

S.No	Name of State/UT	Provisional GST Compensation due for FY 2020-21 (Apl-Nov)	GST compensation released from July, 2017 till date #
(1)	(2)	(3)	(4)
1	Andhra Pradesh	5269	5008
2	Arunachal Pradesh	0	21
3	Assam	2413	3293
4	Bihar	5724	12678
5	Chhattisgarh	4312	9402
6	Delhi	10950	15549
7	Goa	1621	2114
8	Gujarat	17094	29243
9	Haryana	6953	13518
10	Himachal Pradesh	2231	5878
11	J & K	2751	6631
12	Jharkhand	3242	5323
13	Karnataka	19504	42316
14	Kerala	9497	15574
15	Madhya Pradesh	7589	14093
16	Maharashtra	31892	37813
17	Manipur	0	46
18	Meghalaya	316	428
19	Mizoram	0	11
20	Nagaland	0	14
21	Odisha	5329	12704
22	Puducherry	886	2254
23	Punjab	10747	27957
24	Rajasthan	8066	13670
25	Sikkim	48	29
26	Tamil Nadu	15475	21115
27	Telangana	6017	4765
28	Tripura	334	684
29	Uttar Pradesh	15220	14841
30	Uttarakhand	3356	7776
31	West Bengal	9625	12411
	Total	206461	337159

<sup>#</sup> Includes Rs. 33,412 crore of compensation released in 2017-18 that was later adjusted against IGST apportionment pertaining to the same year.